

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/427/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 28th January, 2022.

Sub:- **Extension of Commuted leave.**

Ref:- Your letter No. DJCH. I-5/2022/260 Dated 27.01.2022

Sir,

With reference to the above, I am directed to inform you that you that you have been granted **extension commuted leave for 3 days from 27.01.2022 to 29.01.2022** (suffixing 30.01.2022 and 31.01.2022), as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/428-429/A, dated , 28-01-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

Sd/-
28/1/22
JT.REGISTRAR (VIGILANCE)